

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.3/BB/2017	-	To consider the report of IRP	7,8,9 of I&B Code	Sun-line Suppliers Pvt. Ltd Vs. Infinity Fab Engineering Co.Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

The matter is listed today on the letter dated 12.01.2018 of the IRP. As per this letter, he has called for the meeting of Committee of creditors and that the meeting was held on 21.12.2017. The resolution plan was not approved and also has not approved the request for extension of Resolution Professional.

Verified the note prepared by the Registry. It appears from the Registry's note that the IRP has sought a direction of the Tribunal for appointment of another RP.

List it for passing further orders on 24.01.2018.


MEMBER (T)


MEMBER (J)